

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2020

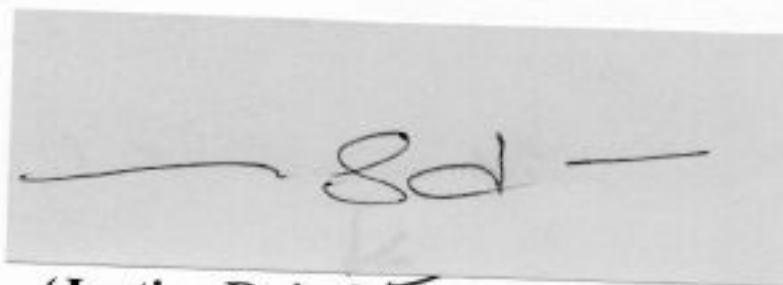
NAME OF THE COMPANY: Dada Jeetu Buildcon Pvt Ltd V/s Jaiprakash Associates Ltd

SECTION OF I & B CODE: 9 IBC

| <u>Sl. NO.</u> | <u>Name</u>        | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|--------------------|--------------------|-----------------------|------------------|
| <u>1.</u>      | R. P. Agarwal      | En Adv             | Respondent Com        |                  |
| <u>2.</u>      | Abhaya Kumar Singh | Adv                |                       |                  |

In view of the order passed in CP No. (IB) 77/ALD/2020, the matter is adjourned to 21.04.2020.

Dated: 16.03.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)